

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date :13/11/2017

Day :Monday

Time : 10:30A.M

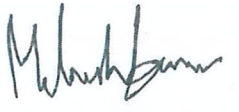
CORAM:

Hon'ble Dr. Devender Singh,Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/1953/2008	HIMANI ALLOYS LTD.	C.C.E ROHTAK	R. P. Jindal,Consultant/DR	Not before Member Judicial
2	E/2922/2011	SH DEEPAK JAIN,DIRECTOR	C.C.E CHANDIGARH-I	Arun kumar Mahajan/DR	
3	E/252/2012	Malerkotla Steel And Alloys Pvt Ltd	C.C.E Chandigarh-i	Kamaljeet Singh/DR	
4	E/55069/2013	Sh Deepak Jain Director	C.C.E Chandigarh-i	Arun kumar Mahajan/DR	
5	E/55173/2013	P K Alloys Pvt Ltd	C.C.E Chandigarh-i	Arun kumar Mahajan/DR	
6	E/58567/2013	Balaji Alloys	C.C.E Chandigarh-i	Naveen Bindal/DR	
7	C/50977/2015	Inder International	C.C. Amritsar	Saurabh Kapoor, Advocate/DR	
8	C/51937/2015	Bhawani Shankar Steel Industries	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	


Prepared By


Checked By


Assistant Registrar/Sr.PS
CESTAT Chandigarh